

(4)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19.4.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/165/2016  
NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others  
NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 8 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	For VIDYASHANKAR Kanthi Krishna	Petitioner	
2	M. RASHAN AFIQ	for Respondent	

**ORDER**

Counsels for both the parties present, prayed for time for making the final submissions. At request, time is enlarged. Put up on **12.06.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)